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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1447/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Mudra Online Technologies Pvt. Ltd.
V/s.
Viking Beverages Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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Adv. Mugdha Modi

a/w

Adv. Hasimkh Ramesh

il b Juris link for Questioned
creditor

Adv. Vicky Shah

Advocate

Corporate Debtor

ORDER

CP No.1447/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, looking at the withdrawal memo filed by the
Petitioner, the Petition is hereby dismissed as withdrawn.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)